

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)

Item No.111

IA No. 863/2023, IA No. 870/2023
IA No. 2523/2023, IA No. 2454/2023
IA No. 2595/2023
In
CP (IB) No. 131/Chd/Hry/2021
(Admitted)

IN THE MATTER OF:

Sushil Kumar & Ors.

...Petitioners-Financial Creditor

Versus

Suman Villas Pvt. Ltd.

...Respondent-Corporate Debtor

**Under Section: 7, 19(2), 12(2), 22, 21(6)(a)(b), 66(1), 60(5), & 30(6), IBC 2016
Regulation 17(1), IBC 2016**

Order delivered on 23.01.2024

CORAM:

**DR. PSN PRASAD,
HON'BLE MEMBER (J)**

**SHRI UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)**

PRESENT:

For the Petitioner in IA Nos. 2454/2023 & 2523/2023 : Mr. Akash Yadav, Advocate

For the RP : Mr. Karan Gandhi, Advocate

For the Respondent : Mr. Pulkit Goyal, Advocate

ORDER

IA No. 863/2023

This is the application under Section 30(6) of the IB Code for approval of Resolution Plan. The counsel today submitted that he has filed the soft copy of his response to the query raised by the Adjudicating Authority and prayed for grant of time

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23.01.2024

for filing the hard copies of the same. One week' time is granted for filing the hard copies. Matter be posted after ten days. Let this matter be posted on 06.02.2024.

IA No. 2523/2023 & IA No. 2454/2023

We have heard the submissions made by the counsel for the applicant. Counsel for the applicant has submitted that RP has not yet filed the reply in this applications. Counsel for RP has submitted that RP do not wish to file any specific reply and would like to argue the matter. Therefore, let these two applications be posted for arguments on 06.02.2024.

IA No. 870/2023 & IA No. 2595/2023

This is an application filed by RP under Section 66 (inbuffett transaction). The counsel for Suspended Board of Director is present, who are respondents to these two applications and prayed for grant of leave for filing the reply. The counsel for Resolution Professional is directed to provide copy of the application IA No. 2595/2023 within 3 days' to the counsel for Suspended Board of Directors. Let this matter be posted on 06.02.2024.

**Sd/-
(DR. PSN PRASAD)
MEMBER (J)**

**Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)**

mamta

23.01.2024